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WP-25592-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 10th OF JULY, 2025

WRIT PETITION No. 25592 of 2025

M/S RAJKUMAR AGRWAL

Versus

DIRECTORATE OF TREASURY AND ACCOUNTS AND OTHERS

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Appearance:

Shri Neeraj Sharma - Advocate for the petitioner.

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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition.

Accordingly, Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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